

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH:HYDERABAD

C.P.NO.1/99, O.A.NO.1351/1996

Between:

Dated:29-1-1999

- 1.K.Vasudevan
- 2.B.Raju
- 3.S.Sobramanyam
- 4.S.Vazeer
- 5.B.R.Babu
- 6.C.Prabhakar Rao
- 7.VM.Ahmadullah

...Applicants

And

1. Sri.NC.Sinha,
General Manager, SC, Railway
Railnilayam, Secunderabad.
2. Sri.S.P.Choudhary
Chief Personnel Officer
SC, Railway, Secunderabad.
3. Sri.P.Srivastav,
Divisional Railway Manager (Commercial)
SC, Railway, O/a.DRM's office, Guntakal.
4. Smt.Prameela Bhargav
Sr.Divisional Personnel Officer
SC, Railway, Guntakal.

... Respondents.

Counsel for the Applicant

... S.Ramakrishna Rao

Counsel for the Respondent

... NR.Devaraj

CORAM:

THE HON'BLE MR. R. RANGARAJAN : MEMBER : (ADMN)

THE HON'BLE MR.B.S.JAI PARAMESHWAR:MEMBER:(JUDL)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Ms.Lakshmi for Mr.S.Lakshma Reddy, for the applicant and
Mr.NR.Devaraj, for the respondents.

The reply has been given in accordance with the directions
given in the OA which is accepted by the learned counsel for the
applicant.

Hence the CP is closed.

Amr
Section Officer.

Copy to:

1. Sri. N.C.Sinha, General Manager, SC, Railway Railnilayam, Secunderabad.
2. Sri.SP.Choudhary, Chief Personnel Officer, SC Railway, Secunderabad.
3. Sri.P.Srivastav, Divisional Railway Manager, (Commercial) Secunderabad.
4. Smt.Prameela Bhargav, Sr.Divisional Personnel officer, SC Railway, Sec'ba
5. One copy to Mr.NR.Devaraj, SC for Railways, CAT, Hyderabad.
6. One copy to Mr.S.R.makrishna Rao, Advocate, CAT, Hyderabad.
7. one spare.